

employees to all the employees of the Kendriya Vidyalaya Sangathan including those specially recruited exclusively for North Eastern Region. For the reasons indicated above these demands cannot be accepted.

#### **Palmolein to Maharashtra**

694. SHRISHANTARAM POTDUKHE: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Government have raised to price of Palmolein Oil during 1991;

(b) whether this has put many States like Maharashtra in a quandry because the consequent rise in its price at the Public Distribution System outlets is likely to disturb the family budget of common man;

(c) whether Maharashtra State did not get even its sanctioned Quota during November and December, 1990;

(d) if so, the reasons therefor;

(e) whether the Maharashtra Government has forwarded to the Union Government a concrete proposal for increasing the availability of edible oils to the State; and

(f) if so, the Government's reaction thereto?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) Yes, Sir.

(b) The Government of Maharashtra have not favoured the increase in the issue price of imported edible oil on the grounds that this increase at present juncture might lead to price increase of other edible oils in the market.

(c) and (d). On account of limited stock of edible oil, the allocation of edible oil to the

State of Maharashtra for the month of November, 1990 could be met to the extent of about 65% only and no allocation was made for December, 1990.

(e) and (f). The proposal made by the Government of Maharashtra has been considered and found not acceptable.

#### **Sanction of Travel Grant by UGC**

695. SHRI C.P. MUDALA GIRIYAPPA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the normal time required for U.G.C. to sanction travel grants for attending international conferences by visiting professors of different collages of the country;

(b) whether it is a fact that this grant is shared by the state Government and the University Grants Commission proportionality;

(c) whether it has come to the notice of the Government that UGC takes unusually long time in making payments resulting inordinate delays;

(d) whether it is also a fact that some visiting professors had delivered their lectures in October, 1989 and their travel grant has not yet been sanctioned by UGC; and

(e) if so, the steps taken by the Government to expedite such matters?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) According to information furnished by UGC, the Commission normally takes about two to three months to release the travel grants for college teachers, if all the documents are received by the Commission in time and are in order.

(b) The UGC has reported that the